

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 123(ND)/2011
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

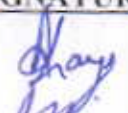
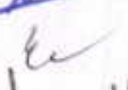
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2016

NAME OF THE COMPANY: M/s. M.M.T.C Ltd. & Ors.

V/s.

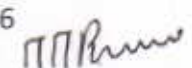
M/s. Indian Commodity Exchange Ltd. & Ors.

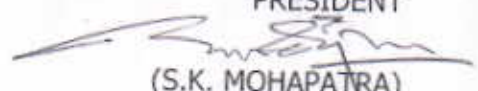
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Ajay SAROYA	Advocate	Petitioner	
②	Abhishek Singh	Advocate	Respondent - 2	
③	Sandeep Sharma	Advocate	R - 2	
4.	Mr. Chetan Sharma, Sr. Advocate		R-2	
5.	Devinder Kumar	Advocate	- R3	
6.	MR. SUMIT GOEL, ADV. MS. AAKANKSHA NEHLA, ADV. On behalf of M/s PAREKH & Co.		- R1	

ORDER

The above matter is already listed for tomorrow i.e. 12.08.2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER

11-08.2016
(A.K. Arora)